

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 142(ND)13
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

NAME OF THE COMPANY: M/s Mr. S.K. Hindless ^{windlass} V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|---|--------------------|-----------------------|------------------|
| 1. | SOUGAT SINHA MANOJ KUMAR | Advocates | R-2 | Sgt - 6/2 |
| 2 | Mr. Krishnanan Datta Apurv Chandola | Advocates | Pet. | Shankar |

Order

Request is being made on behalf of the learned counsel for the petitioner on grounds of his being indisposed. Re-notify this case for final arguments on 21st August 2017.

— [Signature] —

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

— [Signature] —

[INA MALHOTRA]
MEMBER [J]